

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 146 of 2014**

**Dated : 15<sup>th</sup> July, 2015**

**In the matter of:**

**Byrnihat Industries Association**

**.... Appellant(s)**

**Versus**

**Maharashtra State Electricity Regulatory Commission & Anr.**

**....Respondent(s)**

Counsel for the Appellant(s) : None

Counsel for the Respondent(s) : None

**ORDER**

Bench did not assemble today.

Matter is posted for further hearing on **13<sup>th</sup> August, 2015.**

**Court Master**

rkt